

परिशिष्ट -X

Letter of Undertaking by the persons with disabilities as defined under section 2(s) of RPwD Act 2016 using the services of scribe/reader/lab assistant during written examinations conducted by various authorities as specified in the Guidelines.

l ,	,	a candi	date with_			_ (nature o
disability/condition) app	earing for	the				
(name of the ex	xamination)	bearin	g Roll	No.		a
		(name of	the centre	e) in the	e District	
	(name	of th			educational	
is		<u> </u>				
2. I do hereby state that					(name of	the scribe) wil
provide the service of	f scribe/read	der/lab a	ssistant fo	r the u	ndersigned for	_
aforementioned examina			hat there is	no confl	ict of interest o	of any kind that
may affect the impartialit	y of the exar	nination.				
 I do hereby under subsequently, it is found beyond the specified qua shall forfeit my right to the thereto. 	d that his qu alification for	alificatior the exan	is not as nination as	declared mentione	by the undered in the extan	rsigned and is it Guidelines, l
					(Signature of	the candidate)
Place: Date:	(Counter-si	gnature t	y the parer	t/ guardi	an, if the cand	idate is minor

Note: The prescribed proforma shall be subject to amendment from time to time as per Government of India Guidelines.